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(ill the amour t of crane, demurrage and haulage < barge, raised by the station staff as per item No. 9 of the foot-note attached to the Schedule of Rates for handling non-crane consignments with the ielp of cranes and recovered from contractor's bill during the period Dec-mber, 1968 to April, 1970, month-wi: 8 separately?

THE MINISTER OF RAILWAYS fSHRI GULZ ARILAL NANDA): (a) Yes.

- (b) No.
- (c) In view of reply to part (b), question does not arise.
- (d) The amount of demurrage, crane and haulage charges raised for hand ling non-crane consigments with the help of crane and recovered from con tractor during the period December, 1968 to March, 1970 is given as under:—

শ দ হা কটা বহু	Month		· ·			- · · · · · · · · · · · · · · · · · · ·			Amount of demurrage		Amount of crane and haulage
				ند					-	Rs.	charges Rs.
December, 1968 to June, 1969	3) }		, t .	्रव्यक्षण -		• .	i*		*-3	Nil	Nil
July, 1969 .				•			. •			1,344	349
August, 1969			•				•	. •		2,289	783
September, 196	δg .									313	485
October, 1969										331	298
November, 196	9 .			•	•			•		Nil	Nil
December, 196	9.		•		•		•			183.30 raised of which	264
-	· .		· -				-	· ⁻	•	Rs. 93.15 realised and rest foregone.	20 1 A
January, 1970 to March, 1970	}	•	•	•		•		•	•	Nil.	Nil
April, 1970 .	-			•						Informatio yet avai	

OUT OF TURN PR MOTION OF OFFICER IN JUNIOR ADV 1NISTRATIVE GRADE

844. SHRI SRI KANT MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it i: a fact that a Senior Commercial Office was given promotion out of turn in thi South Eastern Railway some time in June, 1969 in the Junior Administrative grade superseding

other senior officers in the T.T.C.D. Group;

- (b) the number of officers on different Railways, who were superseded by him ;
- (c) what were the special qualifications of that officer to justify promotion out of turn particularly when other officers were due for promotion according to their seniority in that Railway itself;

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- (d) whether the affected officers submitted any representations against this out of turn promotion; and
- (e) if so, the number of representations received by Government and the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) One Senior Scale Officer of the Indian Railway Traffic Service of the South Eastern Railway was promoted as Deputy Chief Commercial Superintendent in the Junior Administrative Grade on that Railway in May, 1969 for a short period as a purely temporary arrangement, without conferring on him any right for promotion over his seniors.

(b) and (c) Promo'ions from Senior Scale to Junior Administrative Grade in the Transportation (Traffic) and Commercial Department are normally ordered railwaywise. As such, the question of supersession of officers on other railways does not arise

Out of the eight officers of Indian Railway Traffic Service on South Eastern Railway senior to the officer promoted, a few were away from the Railway and the rest were considered unsuitable at that time for the post of Deputy Chief Commercial Superintendent.

- (d) Yes, Sir.
- (e) Four officers submitted representations against the promotion; these were rejected, after due consideration.

TICKETLESS TRAVEL BY T.C. S.

845. SARDAR NARINDAR SINGH BRAR: Will the Minister of RAILWAYS be pleased to state whether it is a fact that the ticket checking staff of Northern Railway who are putting up in suburbs like Sonipat, Ghazi-abad etc. are often found to be travelling without tickets during their off-duty hours; if so, the number of such cases detected during the last two years and the action taken in each case?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): Information is being collected and will be placed on the Table of the Sabha.

RESOLUTIONS PASSED AT 4TH ANNUAL JOINT CONFERENCE OF RAILWAYS FOREMEN INDIAN AND TECHNICAL SUPERVISORS ASSOCIATION

to Questions

846. SHRI NAND KISHORE BHATT:

CHAUDHARY A. MOHAMMAD

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Indian Railways Foremen Association and Indian Railways Technical Super visors Association have in a resolution adopted by their 4th Annual Joint Con ference and Central General Body meet ing held recently at Ajmer urged the Central Government for the introduc tion of time-scale promotion for technical personnel of the Railways and the setting up of a separate Wage Board for Railway employees; and
- (b) if so, the details of other resolu tions passed at the aforesaid conference; and Government's reaction thereto?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) Yes.

(b) 27 resolutions were passed in all which include a demand for the recognition of the association, adequate allowance to give relief to employees who have stagnated at the maximum of their scales of pay, confirmation of staff, Night Duty allowance

As regards the appointment of a sepa rate Wage Board for Railway employees Government could not accede to this demand as railway employees are a part of Central Government and their con ditions of service are looked into alongwith other Government Central employees.

Regarding pay scales and other conditions of service a Pay Commission has already been set up, which will no doubt look into the service conditions of this category along with other categories of staff.

As regards the recognition to this association, it is stated that it is not the policy of the Government to give recognition to category-wise associations as it does not fit in the zonal